CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA No. 146/2019

New Delhi, this the 21st day of January, 2020



Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. A.K. Bishnoi, Member (A)

Islam Khan S/o Sh. Jamshed Ali Aged about 63 years R/oC-12/203, Yamuna Vihar Delhi-110053.

...Applicant

(through Sh. Manish for Sh. Sidharth Joshi)

Versus

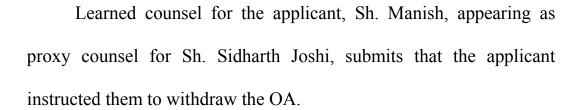
- 1. Delhi Jal Board, NCT of Delhi Through its CEO, DJB Varunalaya Phase-II, Karol Bagh New Delhi-110005.
- 2. Chief Executive Officer
 Delhi Jal Board, NCT of Delhi
 Varunalaya Phase-II, Karol Bagh
 New Delhi-110005.

Respondents

(through Sh. Rajeev Kumar)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman:-





2. Permission accorded. The OA is, accordingly, dismissed as withdrawn. There shall be no order as to costs.

(A.K. Bishnoi) Member (A)

(Justice L. Narasimha Reddy) Chairman

/ns/